

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:

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57/

Archana Yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 55- M/s M. K. Dyeing

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 08.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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IN THE MATTER OF:

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 55, M/S M. K. DYEING.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s M. K. Dyeing, Respondent No. 55, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 55 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 12.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). These include alleged dilution with freshwater at PETP, lower than expected BOD levels at PETP inlet, non-compliance with discharge pH norms, and non-maintenance of ash generation records.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent categorically denied the allegation of non-compliance and clarified the same with adequate records. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.
- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations. It is submitted that the unit's operations, treatment methods, and effluent characteristics are fully in accordance with consent norms. Mere reduction in pollutant parameters cannot automatically lead to a presumption of dilution.
- 4.5. That it is submitted that the answering respondent maintains appropriate treatment infrastructure and records. The claim regarding dilution, particularly in relation to TDS and BOD reductions, fails to consider the industrial processes employed and the treatment efficiency of the plant. The respondent has already clarified the factual position in its detailed reply to HSPCB and emphasized that the records for PETP operations are being maintained.
- 4.6. That the answering respondent has undertaken extensive compliance measures to align its operations with prescribed environmental norms. These include maintenance of PETP inlet and outlet flowmeters,

records of chemical usage in the PETP, and periodic monitoring of effluent characteristics. No bypass mechanism exists, and treated effluent is directly discharged to the designated channel.

- 4.7. That to further validate compliance, the answering respondent has undertaken third-party independent testing to verify that its PETP meets all prescribed norms. The answering respondent has also engaged environmental consultants to enhance internal compliance mechanisms and ensure adherence to all environmental standards.
- 4.8. That the answering respondent holds valid Consent to Operate (Air and Water) and Hazardous Waste Authorization, valid up to 30.09.2025. The answering respondent also holds a valid Permission Certificate from the Haryana Water Resources Authority (HWRA) for groundwater extraction, which stands renewed until 10.06.2025. The unit remains in compliance with applicable environmental norms, including those governing hazardous waste management.
- 4.9. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.10. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in

place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.

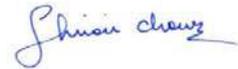
- 4.11. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
- 4.12. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.13. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.

5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates for Respondent No. 55- M/s M. K. Dyeing
8A, Sagar Apartments, 6-Tilak Marg,
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Mob.: 9888884445

Date: 08.05.2025
Place: New Delhi

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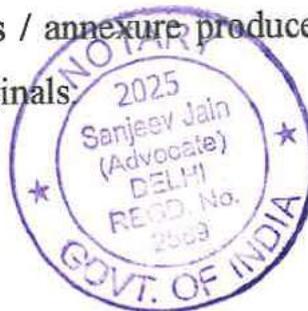
State of Haryana & Ors.

...Respondents

AFFIDAVIT

I, Vinod Kumar Jain S/o Sh I.P Jain, aged about 67 years R/o F-1U - 24 Pitampura Near Income tax colony , Delhi 110034 , do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 55 , M/s M.K DYEING , having its office at 98 - 99 HSIIDC Industrial Estate Barhi , District Sonapat , Haryana 131101 in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.



For M.K. DYEING
Vinod Dyeing
Proprietor
DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at Sonapat on this 18th day of February , 2025.

For M.K. DYEING
Vinod Dyeing
Proprietor
DEPONENT



ATTESTED
[Signature]
Notary Public Delhi
27 FEB 2025



M. K. DYEING

A House of Export Quality Dyeing

Works : 98-99, HSIDC INDUSTRIAL ESTATE , HOSIERY & TEXTILE PARK
BARHI, DISTT. SONEPAT (HARYANA)

Ref. No.

Email: mkdyeing99@gmail.com

Dated.

Date: 06.02.2025

To,

Regional Officer
Haryana State Pollution Control Board,
Sonipat Region, Sonipat.

Subject: REPLY TO THE SHOW CAUSE NOTICE DATED 02.01.2025.

Respected Sir,

This is in reference to the Show Cause Notice (SCN) No. HSPCB/SR/2025/2675 dated 02.01.2025, issued to M/s MK Dyeing., located at 98 - 99 HSIIDC Industrial Estate Barhi , District Sonapat , Haryana , under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981.

The SCN raises specific allegations, which are addressed in detail as follows:

A. BACKGROUND OF THE COMPANY

- a. That M/s MK Dyeing Pvt. Ltd. is engaged in the dyeing, bleaching, and washing of fabrics, and operates with a proper and adequate Effluent Treatment Plant (ETP), flow meters, and well-maintained logbooks for freshwater usage, trade effluent generation, treatment, and production data.

- b. That our unit strictly adheres to pollution control norms prescribed by the Haryana State Pollution Control Board (HSPCB) and the Central Pollution Control Board (CPCB).
- c. That the primary observations in the SCN relate to our PETP process and analysis results, but the analysis report of the sample collected during the joint inspection on 12.08.2024 was never communicated to us before the issuance of this notice.
- d. That our unit has always maintained compliance with environmental norms and is committed to ensuring transparency in effluent management and treatment processes.

B. ALLEGATIONS REGARDING NON-COMPLIANCE WITH DISCHARGE NORMS

I. REPLY TO PARA 1 – VALIDITY OF NO OBJECTION CERTIFICATE (NOC) FROM HWRA

- a. That the allegation regarding the absence of a valid No Objection Certificate (NOC) from the Haryana Water Resources Authority (HWRA) is incorrect and misplaced.
- b. That our unit has regularly obtained the NOC from HWRA since 07.06.2021, and the same has been renewed until 10.06.2025. A copy of the valid NOC is annexed as Annexure-1 for reference.

II. REPLY TO PARA 2 – ALLEGATION OF POLLUTION
PARAMETER REDUCTIONS & DILUTION IN PETP

- a. That the reduction in pollution parameters is consistent with our effluent treatment process and facilities and is achievable without any dilution with freshwater, as apprehended in the notice.
- b. That our unit has installed an Effluent Treatment Plant (ETP) of adequate capacity, ensuring that the results remain well below the prescribed parameters for CETP inlet.
- c. That previous sampling reports, including those from the joint team's inspection on 12.08.2024, confirm similar results, based on which our unit has been granted a valid CTO by HSPCB. Copies of some of these reports are annexed as Annexure 2 for reference.
- d. That there is no arrangement for dilution of effluent with freshwater in our unit, which has been verified during inspections, and no such arrangement was found at the site.
- e. That we maintain proper logbooks and records for fresh water abstraction and PETP operations, which confirm no unauthorized dilution. A copy of these records, compiled over the past seven months, is annexed as Annexure 3.
- f. That the observed BOD levels in the effluent are naturally lower due to the specific nature of our operations, which involve bleaching and washing processes, unlike scouring and printing processes, which typically exhibit higher BOD concentrations.

- g. That our Equalization Tank at the PETP inlet ensures proper homogenization of trade effluent from different processes, thereby maintaining uniform pollutant concentrations at the PETP inlet, as recorded in past and current sampling reports.

III. REPLY TO PARA 3 – ALLEGATION OF NON-COMPLIANCE WITH PH DISCHARGE NORMS

- a. That the recorded pH level of 9.6 is only marginally above the prescribed limit of 6.0-9.0 and does not constitute a substantial deviation warranting regulatory action.
- b. That such minor variations may arise due to sampling or testing inconsistencies, which require further verification.
- c. That our unit has an automated chemical dosing system at PETP, which has been properly maintained and optimized to ensure consistent pH regulation.
- d. That recent effluent analysis reports dated 30.07.2024, 14.10.2024, and 12.01.2025 confirm that the pH levels have remained within prescribed standards before and after the inspection conducted by the joint team. Copies of these reports are annexed as Annexure 2 for reference.
- e. That our unit maintains an on-site pH meter to record the pH values of both treated and untreated effluent, and the logbook data consistently confirms compliance.

- f. That it is pertinent to note that the joint team did not follow the prescribed sampling procedure under Section 21 of the Water (Prevention and Control of Pollution) Act, 1974, while taking the sample of our unit on 12.08.2024, which may have led to discrepancies in reported values.
- h. That in light of documented compliance, proper dosing mechanisms, and procedural lapses in sampling, the allegation of non-compliance is unfounded and should be reconsidered.

IV. REPLY TO PARA 4 – WATER CONSUMPTION AND EFFLUENT GENERATION

- a. That the source of water supply for production in our unit is a single tube well, which is equipped with a magnetic flow meter, and all records are maintained in the logbook on a regular basis.
- b. That a compiled data sheet from June 2024 to December 2024 has been prepared from our logbooks, demonstrating accurate records of freshwater abstraction and effluent discharge. A copy of this compiled data sheet is annexed as **Annexure 4**.
- c. That as per the logbook data, the average water abstraction is 57.36 KLD, of which:
 - 15.71 KLD (27.41%) is used for the boiler and is either consumed or evaporated, contributing no trade effluent discharge.

- 41.64 KLD (72.59%) is used in processing activities, leading to trade effluent generation.
- c. That the actual effluent discharge from processing activities is recorded as 32.68 KLD (78.48%), which is consistent with process water usage and confirms no unauthorized discharge.
- d. That the effluent generation data referenced in the SCN (59% of fresh water consumption) is incorrect, and the actual values from our logbooks confirm full compliance with the prescribed limits as per the “Charter for Water Recycling & Pollution Prevention in Textile Industries” issued by CPCB in 2022.
- e. That the unit fully complies with the CPCB guidelines dated 13.07.2022, circulated by HSPCB, ensuring proper water recycling and pollution prevention measures.
- f. That all logbooks are properly maintained for both freshwater consumption and trade effluent generation, confirming:
- No dilution of effluent with fresh water at any stage.
 - No bypass arrangement for untreated effluent, as there is no such provision in the system.
 - That the entire treated effluent is discharged into the CETP installed and operated by HSIIDC for final treatment.

- g. That during the joint team's inspection, no evidence of dilution or bypass arrangements was found, thereby making the allegation of improper water consumption and effluent discharge unsubstantiated.

V. **REPLY TO PARA 5 – ALLEGATION OF HIGH REDUCTION IN POLLUTION PARAMETERS INDICATING DILUTION**

- a. That the issue of reduction in pollution parameters has already been addressed in Para 2, where it was established that the recorded reductions are a direct result of our optimized treatment process and not due to any dilution with freshwater.
- b. That our ETP is designed to achieve pollutant reduction efficiently, ensuring compliance with the prescribed limits for CETP inlet without requiring any dilution mechanism.
- c. That previous analysis reports and inspection findings confirm similar pollutant reduction patterns, which have been accepted by regulatory authorities during past CTO renewals. For clarity, the relevant effluent analysis reports have already been annexed as Annexure B in response to Para 2.
- d. That in light of the proven compliance of our unit, this allegation is misplaced and should not be treated as a violation.

VI. **REPLY TO PARA 6 – ALLEGATION OF LOWER INLET BOD INDICATING DILUTION**

- a. That the observation in this paragraph is a repetition of Para 2, which has already been addressed in detail.
- b. That the typical BOD range of 700 to 1000 mg/l primarily applies to composite textile units. However, our unit is limited to washing, bleaching, and dyeing, which inherently results in significantly lower BOD levels. Therefore, such high BOD values are not applicable to our unit, and our effluent discharge remains well within the prescribed standards.
- c. That our unit primarily engages in dyeing, bleaching, and washing processes, which result in a naturally diluted effluent composition with lower BOD values.
- d. That an Equalization Tank of adequate capacity has been installed at the PETP inlet to ensure proper homogenization of effluent from different processes, thereby stabilizing BOD and other parameters within expected treatment ranges.
- e. That all sampling records and logbooks confirm that no unauthorized dilution with fresh water has taken place, and similar results have been recorded in past inspections.
- f. That in light of the scientific explanation provided, the allegation of dilution is misplaced and should not be treated as a violation.

VII. REPLY TO PARA 7 – RECORD OF ASH GENERATION

- a. That our unit maintains a proper logbook for ash generation, which is regularly updated.

- b. That a copy of the ash generation logbook is annexed as Annexure-5 for reference.
- c. That our unit ensures full compliance with environmental norms, and all records are properly documented.

C. **RESPONSE TO RECOMMENDATIONS MENTIONED IN THE SHOW CAUSE NOTICE**

1. **Unit shall obtain No Objection Certificate (NOC) from HWRA for Groundwater Abstraction**

- a. That our unit has regularly obtained the NOC from HWRA since 07.06.2021, and the same has been renewed until 10.06.2025, as detailed in reply to Para 1 above.
- b. That a copy of the valid NOC is annexed as Annexure 1 for reference.

2. **Unit shall dismantle the provision for dilution with freshwater at different stages in PETP.**

- a. That our unit categorically denies the presence of any dilution mechanism in the treatment process.
- b. That our Effluent Treatment Plant (ETP) functions efficiently through proper biological and mechanical treatment processes, and the reduction in BOD and COD levels is due to effective treatment mechanisms, not dilution.

- c. That during the inspection conducted by the team, no physical evidence of dilution or bypass system was identified, making this recommendation based on assumption rather than verifiable findings.
- d. That our treatment efficiency is a result of optimized operational controls and not dilution, as already explained in our replies to the non-compliance observations.

3. **Unit shall make provision to directly discharge the treated effluent into HSIIDC line, to rule out possibility of dilution.**

- a. That our unit has always discharged treated effluent into the HSIIDC sewer since its commissioning.
- b. That no dilution practice is being followed, and no additional action is required on this recommendation.

4. **Unit shall maintain the record of ash generation**

- a. That our unit maintains a proper logbook for ash generation, which is regularly updated.
- b. That a copy of the logbook is annexed as **Annexure-5** for reference.

D. **PERMISSION CERTIFICATES FOR GROUNDWATER EXTRACTION FROM HWRA CONFIRM REGULATORY COMPLIANCE**

- a. That our unit has a valid Permission Certificate from the Haryana Water Resources Authority (HWRA) for groundwater extraction, which is renewed until 10.06.2025.
- b. That groundwater extraction is regulated and legally approved, and any allegations regarding unauthorized water use are unfounded.

E. ABSENCE OF PROPER SAMPLING PROTOCOLS

- a. That the sampling and testing data cited in the Notice are disputed on the following legal and procedural grounds:
 - i. The test results indicating marginally high pH levels are scientifically implausible, given our operational and treatment processes.
 - ii. The Environment (Protection) Act, 1986, mandates that sampling procedures be transparent and that industries be provided with test reports. In this case, no accredited laboratory reports have been shared with us, thereby denying us the opportunity to verify the accuracy of the findings.
 - iii. The sampling method and equipment used have not been disclosed, making it impossible for us to assess whether the procedure adhered to prescribed regulatory standards.
- b. That in light of these lapses, we request an independent third-party verification to confirm the accuracy of the alleged findings.

F. **WATER CONSUMPTION DATA DOES NOT REFLECT USAGE OF FRESHWATER FOR DILUTION**

- a. That a thorough review of our logbooks and recorded water consumption data confirms that our unit has consistently operated within the prescribed freshwater consumption limits.
- b. That the allegation that extra freshwater was added to effluent is based on assumption rather than verified data. Since our total freshwater usage remains within approved limits, the possibility of dilution simply does not arise.
- c. That dilution, by its nature, requires an excess influx of fresh water, which is not reflected in our operational records. Our Effluent Treatment Plant (ETP) functions efficiently through advanced treatment processes rather than any form of dilution.
- d. That in light of this, we request a reconsideration of this observation as it does not accurately reflect the operational reality of our facility.

G. **PROCEDURAL DEFECTS IN THE SHOW CAUSE NOTICE**

- a. **Lack of Jurisdictional Clarity:** The SCN fails to specify the precise statutory violations, rendering it vague and legally untenable.
- b. **Violation of Natural Justice:** No supporting scientific reports or detailed evidence have been furnished, violating Audi Alteram Partem (Right to be Heard).

- c. **Delay in Issuance of SCN:** The inspection was conducted in August 2024, but the SCN was issued in January 2025, affecting its credibility and validity.
- d. **Disproportionate Action Proposed:** The SCN threatens closure and prosecution for minor or rectifiable deviations, which is contrary to the principle of proportionality.

H. ADVERSE SOCIO-ECONOMIC IMPACT OF ANY COERCIVE ACTION

- a. That the closure of our unit would result in the displacement of numerous employees, many of whom are the sole earners for their families.
- b. That any restrictive action would severely impact production, contractual obligations, and financial sustainability, affecting local suppliers and vendors.
- c. That vendors, suppliers, and ancillary businesses reliant on our operations would suffer significant financial losses, disrupting the local economy.
- d. That the principle of proportionality must be considered before any regulatory action is taken.

I. OUR REQUEST & LEGAL POSITION

- 1. That all above-stated facts and details clearly reveal that we are not defying any norms of lower BOD value in process influent and dilution of freshwater

in PETP. Our unit maintains proper logbooks and has obtained all required clearances from the concerned authorities, thus fully complying with all prescribed norms issued from time to time.

2. That our unit has implemented cleaner technology and waste minimization practices in line with the "Charter for Water Recycling & Pollution Prevention in Textile Industries" issued by CPCB and is fully compliant with all Board directions.
3. In view of the above, we respectfully request:
 - a. Withdrawal of the Show Cause Notice, as it lacks substantive and procedural validity.
 - b. Consideration of our compliance efforts, including CTO approval, groundwater extraction approval, responsible sludge management, and third-party verification of effluent treatment.
 - c. A fair and independent re-inspection to verify our technical compliance.
 - d. An independent third-party verification of our effluent treatment process.

We reiterate our commitment to environmental compliance and look forward to a fair and just resolution of this matter.

Thanking you,

Yours sincerely,



Authorized Signatory
M/s M.K. Dyeing



हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
Government of Haryana
Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name:	M K Dyeing		
Project Address:	Plot no 98-99 HSIIDC Barhi Sonipat		
Village/MC:	Sonipat (MC)	Tehsil:	Ganaur
District:	SONIPAT	State:	Haryana
Pin Code:	--		
Communication Address:	Plot no 98-99 HSIIDC Barhi Sonipat		
Address Regional Office:	Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula		
1. NOC No.:	HWRA/NOC/IND/R/2024/1059		
2. Application No.:	HWRA/IND/R/2024/2244	3. Category:	Industry
4. Project Status:	Renew	5. NOC Type:	Renew
6. Ground Water Extraction Permitted:			
Ground Water For	m3/day	m3/year	Valid From
Fresh Water	100.00	30000.00	10/06/2024
Total	100.00	30000.00	--
7. Details of Ground Water Extraction: Total Existing No.:-		Total Proposed No.:-	
	DW	DCB	BW
Abstraction Structure*	--	--	1
	TW	DW	DCB
	--	--	--
	BW	TW	
	--	--	--
*DW - Dug Well; DCB - Dug cum Bore Well; BW - Bore Well; TW - Tube Well; DWLR - Digital Water Level Recorder			
8. Quantum of ground water recharge(m3/year)	--		
9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism	No. of Piezometers	Monitoring Mechanism	
		Manual	DWLR
	0	0	0

* Terms & conditions are at the back of this page.





ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel BANAYA Complex, Sikka Colony, Delhi Road, Sonapat-131001 (HR)

Ph. No. : 9902990090, 9906996680 Email : atservices2100@gmail.com, info@atservices.co.in

ANNEXURE 2

25

Test Report

Report No. ABL/MK/25072024/WW/01	Reporting Date: 30/07/2024
----------------------------------	----------------------------

Issued to: M/S M.K Dyeing. Plot No.- 98 - 99, HSIDV BARHI, DISTRICT- SONIPAT HARYANA	Sample I'd : AEL/MK/250724/WW/01 Date : 25.07.2024 Period of testing : 25.07.2024 to 30.07.2024
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SAMPLE PARTICULARS:	
Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	25.07.2024
Point of Sample Collection	ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:				
Sr. No.	Parameters	Unit	Results	Test Protocol
1	Colour	--	Yellowish	APHA 23 rd Ed., 2120 B
2	Odour	--	Mild	IS-3025(P-5)
3	pH	--	9.12	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	359.2	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27° C for 3 days	mg/l	136.0	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	110.0	APHA 23 rd Ed. 2540 D
7	Oil & Grease	mg/l	12.9	IS-3025 (P-39)
8	Total Dissolved Solids	mg/l	2864.0	APHA 23 rd Ed. 2540 C
9	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	APHA 23 rd Ed., 5530
10	Ammonical Nitrogen (as N)	mg/l	32.6	IS 3025 (P-34)
11	Sodium Absorption Ration (SAR)	mg/l	14.0	APH Method
12	Total chromium (as Cr)	mg/l	N.D.	APHA 23 rd Ed., 3111 A B C
13	Conductivity	µs/cm	4419.0	APHA 23 rd Ed., 2510 B

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
 2. Sample will be destroyed one month from the date of issue of test certificate.
 3. Any complaints about this report should be communicated within 7 days of issue of this report
 4. The report is Not to be reproduced, wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.





Test Report

Report No.: AEL./MK/25072024/WW/02	Reporting Date: 30/07/2024
Issued to: M/S M.K Dyeing. Plot No.- 98 - 99, HSIIDV BARHI, DISTRICT- SONIPAT HARYANA	Sample I'd : AEL/MK/250724/WW/02 Date : 25.07.2024 Period of testing : 25.07.2024 to 30.07.2024

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sample Receiving	25.07.2024
Point of Sample Collection	ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standards Limit as per HSPCB	Test Protocol
1	Colour	--	Colourless	N.S.	APHA 23 rd Ed., 2120 B
2	Odour	--	Odourless	N.S.	IS-3025(P-5)
3	pH	--	7.29	6.0-9.0	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	161.0	1400	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27° C for 3 days	mg/l	44.0	500	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	34.0	1500	APHA 23 rd Ed. 2540 D
7	Oil & Grease	mg/l	<4.0	15	IS-3025 (P-39)
8	Total Dissolved Solids	mg/l	1373.0	2100	APHA 23 rd Ed. 2540 C
9	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	1.0	APHA 23 rd Ed., 5530
10	Ammonical Nitrogen (as N)	mg/l	N.D.	50	IS 3025 (P-34)
11	Sodium Absorption Ration	mg/l	2.76	26	APH Method
12	Total chromium (as Cr)	mg/l	0.08	2.0	APHA 23 rd Ed., 3111 A B C
13	Conductivity	µs/cm	2112.0	N.S.	APHA 23 rd Ed., 2510 B

Remark: N.D.- Not Detectable, N.S.-Not Specified
Standard Limits as per party consent

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
- 2. Sample will be destroyed one month from the date of issue of test certificate.
- 3. Any complaints about this report should be communicated within 7 days of issue of this report
- 4. The report is Not to be reproduced wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.





ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Lab Description: Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Bikka Colony, Delhi Road, Sonapat-131001 (HR)

Ph. No. : 998298998, 998998889 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/MK/09102024/WW/01	Reporting Date: 14/10/2024
Issued to: M/s M.K Dyeing, Plot No.- 98 - 99, HSHDV BARHI, DISTRICT- SONIPAT HARYANA	Sample I'd : AEL/MK/091024/WW/01 Date : 09.10.2024 Period of testing : 10.10.2024 to 14.10.2024

SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sampling	09.10.2024
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	Colour	--	Yellowish	IS-3025(P-4)
2	Odour	--	Mild	IS-3025(P-5)
3	pH	--	6.32	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	438.0	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	142.0	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	168.0	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	12.9	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	23.4	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	2536.0	APHA 23 rd Ed., 2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	APHA 23 rd Ed., 5530
11	Total chromium (as Cr)	mg/l	2.64	APHA 23 rd Ed., 3111 A B C
12	Conductivity	µs/cm	3902.0	APHA 23 rd Ed., 2510 B
13	Sulphide (as S)	mg/l	2.4	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	13.6	APHA 23 rd Ed.

Checked By

Authorized Signatory

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ASIA ENVIRO LAB

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description: Environmental Testing, Calibration of Equipments, ETP-STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonapat-131001 (HR)

Ph. No. : 9992998998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/MK/09102024/WW/02 Reporting Date: 14/10/2024

Issued to: M/s M.K Dyeing, Plot No.- 98 - 99, HSUDV BARHI, DISTRICT- SONIPAT HARYANA	Sample I'd : AEL/MK/091024/WW/02 Date : 09.10.2024 Period of testing : 10.10.2024 to 14.10.2024
---	---

SAMPLE PARTICULARS:	
Type of the Sample	Treated Effluent Water Sample
Date of Sampling	09.10.2024
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:					
Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	Colour	--	Colourless	--	IS-3025(P-4)
2	Odour	--	Odourless	--	IS-3025(P-5)
3	pH	--	7.85	6.0-9.0	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	107.0	1400	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	18.0	500	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	16.4	1500	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	<4.0	10	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	9.4	50	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	1270.0	N.S.	APHA 23 rd Ed., 2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	1.0	APHA 23 rd Ed., 5530
11	Total chromium (as Cr)	mg/l	0.06	2.0	APHA 23 rd Ed., 3111 A B C
12	Conductivity	µs/cm	1953.0	N.S.	APHA 23 rd Ed., 2510 B
13	Sulphide (as S)	mg/l	<0.1	2.0	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	1.96	26	APHA 23 rd Ed.

Remark: N.D.-Not Detectable, NI-Not Detectable, Standard Limits are given by client as per consent.

Checked By

Authorized Signatory

Note: 1. The result mentioned here only for the tested samples and applicable parameters.

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ASIA ENVIRO LAB

29

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonpat-131001 (HR)

Ph. No. : 9992999990, 9996996689 Email : ats@services2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/MK/07012025/WW/01 Reporting Date: 12/01/2025

Issued to: M/s M.K Dyeing, Plot No.- 98 - 99, HSIIDV BARHI, DISTRICT- SONIPAT HARYANA	Sample I'd : AEL/MK/070125/WW/01 Date : 07.01.2025 Period of testing : 07.01.2025 to 12/01/2025
--	---

SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sampling	07.01.2025
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	Colour	--	Yellowish	IS-3025(P-4)
2	Odour	--	Mild	IS-3025(P-5)
3	pH	--	6.59	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	517.8	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	189.0	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	212.0	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	14.6	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	17.9	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	1830.0	APHA 23 rd Ed. 2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	APHA 23 rd Ed. 5530
11	Total chromium (as Cr)	mg/l	1.56	APHA 23 rd Ed. 3111 A B C
12	Conductivity	µs/cm	2817.0	APHA 23 rd Ed. 2510 B
13	Sulphide (as S)	mg/l	3.2	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	9.8	APHA 23 rd Ed.

Checked By

Authorized Signatory

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Head Off. - H1-837, Near Pollution Control Board, RIGCO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, 09466619911 Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com



ASIA ENVIRO LAB

30

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonpat- 131001 (HR)

Ph. No. : 9992999998, 9996996688 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/MK/07012025/WW/02

Reporting Date: 12/01/2025

Issued to:

M/s M.K Dyeing.

Plot No.- 98 - 99, HSIIDV BARHI,
DISTRICT- SONIPAT HARYANA

Sample I'd : AEL/MK/070125/WW/02

Date : 07.01.2025

Period of testing : 07.01.2025 to 12.01.2025

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sampleing	07.01.2025
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	Colour	--	Colourless	--	IS-3025(P-4)
2	Odour	--	Odourless	--	IS-3025(P-5)
3	pH	--	7.41	6.0-9.0	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	137.9	1400	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	36.0	500	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	28.5	1500	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	4.5	10	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	8.7	50	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	1093.0	N.S.	APHA 23 rd Ed.,2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	1.0	APHA 23 rd Ed.,5530
11	Total chromium (as Cr)	mg/l	0.17	2.0	APHA 23 rd Ed.,3111 A B C
12	Conductivity	µs/cm	1682.0	N.S.	APHA 23 rd Ed.,2510 B
13	Sulphide (as S)	mg/l	0.4	2.0	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	2.77	26	APHA 23 rd Ed.

Remark - N.S.-Not Specified, - ND-Not Detectable, Standard Limits are given by client as per consent.

Checked By

Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.

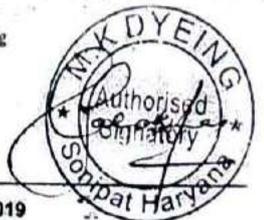
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Head Off. - H1-837, Near Pollution Control Board, RIICO Industrial Area, Bhiwadi, Distt. Alwar (Rajasthan)-301019

Ph. No. : 01493-294022, 09694666022, 09466619911 Email : asiaenvirolab@gmail.com, Website : www.asiaenvirolab.com



ANNEXURE 3

1450

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PIONEER ENVIRO TECH
AN ISO 9001:2008 CERTIFIED COMPANY.

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH **JUNE 24**

DATE	Inlet Flow Meter Reading		Borewell Meter Reading		CHEMICAL USED IN ETP/STP TREATMENT PROCCESS		PH METER		FLOW METER (FINAL OUTLET)		ENERGY METER OF ETP		ETP BUDDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF	LIME	FeS ₂ O ₈	ON	OFF	DMET	OPMET	ON	OFF			
16-21	S	U	O	S	P	D	C	L	S	R	D				
16-22	S	U	N	S	A	Y	S	U	R	D	Y				
16-23	S	U	N	S	A	Y	S	U	R	D	Y				
16-24	S	U	N	S	A	Y	S	U	R	D	Y				
16-25	S	U	N	S	A	Y	S	U	R	D	Y				
16-26	S	U	N	S	A	Y	S	U	R	D	Y				
16-27	S	U	N	S	A	Y	S	U	R	D	Y				
16-28	S	U	N	S	A	Y	S	U	R	D	Y				
16-29	S	U	N	S	A	Y	S	U	R	D	Y				
16-30	S	U	N	S	A	Y	S	U	R	D	Y				

JANT OPERATOR NAME
OBLE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

Stamp: **MAKDYEING**
 Stamp: **Authorised Signatory**
 Stamp: **Sonipat Haryana**

PIONEER ENVIRO TECH
AN ISO 9001:2008 CERTIFIED COMPANY.

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH JULY - 2024

NAME & ADDRESS OF UNIT: M.K.DYEING

DATE	Inlet Flow Meter Reading		BOREWELL METER READING		CHEMICAL USED IN ETP/STP TREATMENT PROCESS			PH METER		FLOW METER FINAL OUTLET		ENERGY METER OF ETP		ETP SLUDGE (wet wt.)	SIGNATURE	REMARKS
	ON	OFF	ON	OFF	UME	FERRS	Flow	ON	OFF	On	Off	ON	OFF			
01-7-24	2060-54	2045-659	14093436	14101-766	8LW	8LW	859M	6.1	7.1	6305-251	6306-461	58357-6	58399-3			
02-7-24	2095-659	2130-010	14101-966	14159-257	9LW	9LW	903M	6.2	7.0	6308-961	6341-078	58399-3	58443-1			
03-7-24	2150-090	2170-454	14159-357	14225-622	8LW	9LW	859M	6.1	7.1	6341-678	6380-429	58443-1	58483-8			
04-7-24	2190-454	2208-875	14225-522	14289-557	8LW	9LW	909M	6.8	7.1	6380-429	6316-746	58483-8	58528-6			
05-7-24	2208-875	2248-124	14289-557	14355-522	9LW	9.00LW	859M	6.1	7.0	6316-746	6357-212	58528-6	58570-4	55 kg		
06-7-24	C	L	O	S	R	D	C	L	O	S	E	D	-	-	-	-
07-7-24	S	U	N	D	A	Y	S	U	N	D	A	Y	-	-	-	-
08-7-24	2248-124	2286-647	14355-522	14420-850	9LW	9LW	905M	6.1	7.0	6357-212	6324-028	58570-4	58610-1			
09-7-24	2286-667	2320-231	14420-850	14477-986	9LW	9LW	905M	6.1	7.0	6324-028	6323-241	58610-1	58670-5			
10-7-24	2320-231	2354-135	14477-986	14531-993	9LW	8LW	859M	6.0	7.1	6323-241	6335-905	58670-5	58731-1			
11-7-24	2354-135	2391-924	14531-993	14595-637	9LW	8LW	903M	6.1	7.0	6335-905	6331-074	58731-1	58794-6			
12-7-24	2391-924	2407-429	14595-637	14624-713	8LW	8LW	859M	6.2	7.1	6331-074	6323-429	58794-6	58858-0	50 kg		
13-7-24	C	L	O	S	R	D	C	L	O	S	E	D	-	-	-	-
14-7-24	S	U	N	D	A	Y	S	U	N	D	A	Y	-	-	-	-
15-7-24	2407-429	2465-103	14624-713	14718-052	8LW	8LW	809M	6.2	7.1	6323-429	6346-241	58858-0	58927-4			
16-7-24	2465-103	2500-600	14718-052	14781-065	9LW	9LW	903M	6.1	7.0	6346-241	6378-649	58927-4	58997-8			
17-7-24	2500-600	2531-909	14781-065	14839-113	9LW	9LW	859M	6.2	7.1	6378-649	6352-442	58997-8	59061-2			
18-7-24	2531-909	2560-767	14839-113	14877-210	8LW	8LW	903M	6.1	7.1	6352-442	6352-495	59061-2	59119-8			
19-7-24	2560-767	2596-379	14877-210	14937-591	9LW	8LW	859M	6.1	7.0	6352-495	6358-006	59119-8	59176-1	55 kg		
20-7-24	C	L	O	S	R	D	C	L	O	S	E	D	-	-	-	-
21-7-24	S	U	N	D	A	Y	S	U	N	D	A	Y	-	-	-	-
22-7-24	2596-379	2636-347	14937-591	15002-359	9LW	8LW	859M	6.1	7.0	6358-006	6320-438	59176-1	59234-8			
23-7-24	2636-347	2677-092	15002-359	15071-080	9LW	8LW	903M	6.1	7.1	6320-438	6363-106	59234-8	59309-6			
24-7-24	2677-092	2714-435	15071-080	15134-314	9LW	8LW	859M	6.1	7.1	6363-106	6368-978	59309-6	59383-08			
25-7-24	2714-435	2755-005	15134-314	15201-992	9LW	9LW	903M	6.2	7.3	6368-978	6377-379	59383-08	59458-80			
26-7-24	2755-005	2791-030	15201-992	15262-025	8LW	8LW	903M	6.1	7.4	6377-379	6371-112	59458-8	59535-2	48 kg		
27-7-24	C	L	O	S	R	D	C	L	O	S	E	D	-	-	-	-
28-7-24	S	U	N	D	A	Y	S	U	N	D	A	Y	-	-	-	-
29-7-24	2791-030	2836-671	15262-025	15339-393	9LW	8LW	859M	6.1	7.5	6371-112	6380-271	59535-2	59609-2			
30-7-24	2836-671	2876-443	15339-393	15406-514	9LW	9LW	903M	6.1	7.5	6380-271	6383-106	59609-2	59639-1			
31-7-24	2876-443	2915-781	15406-514	15472-342	9LW	9LW	859M			6383-106	6389-078	59639-1	59686-9			

PLANT OPERATOR NAME
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)



AUTHORIZED SIGNATORY

MONTH SEP-2024

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

PIONEER ENVIRO TECH
AN ISO 9001:2008 CERTIFIED COMPANY.

NAME & ADDRESS OF UNIT : M.K. DYENGS

DATE	Inlet Flow Meter Reading		BOREWELL METER READING		CHEMICAL USED IN ETP/STP TREATMENT PROCESS			PH METER		FLOW METER FINAL OUTLET		ENERGY METER OF ETP		ETP SLUDGE WGT WET	SIGNATURE	REMARKS
	ON	OFF	ON	OFF	TIME	FLUOR	POW	ON	OFF	ON	OFF	ON	OFF			
1-3-24	S				A	Y	S	U	N	D	A	Y				
2-7-24	3514.706	3381.786	16517.103	16518.744	9.2Lm	9.00Lm	85.9M	6.1	7.5	6477.488	64512.724	60169.4	60189.0			
3-9-24	3521.786	3605.660	16518.904	16619.384	9.1M	8.2Lm	90.9M	6.1	7.4	64513.724	64535.404	60183.0	60197.6			
4-1-24	3605.660	3628.385	16619.364	16659.249	9.2Lm	9.0B	85.9M	6.0	7.5	64535.404	64551.228	60187.6	60211.9			
5-4-24	3628.385	3662.570	16659.245	16715.187	9.1M	9.2Lm	10.9M	6.1	7.1	64551.228	64589.685	60211.9	60226.7			
6-5-24	3662.570	3681.368	16715.187	16746.004	9.2Lm	9.1M	85.9M	6.2	7.5	64589.685	64607.157	60226.7	60242.1			
7-9-24	3681.368	3708.917	16746.004	16791.919	9.1M	9.2Lm	90.9M	6.1	7.5	64607.157	64633.706	60242.1	60257.7	121 kg		
8-9-24	S	U	N	D	A	Y	S	U	N	D	A	Y				
9-9-24	3708.917	3747.892	16791.919	16859.946	9.1M	9.2Lm	85.9M	6.1	7.5	64633.706	64671.973	60257.7	60292.0			
10-9-24	3747.892	3776.184	16859.946	16903.611	9.2Lm	9.1M	90.9M	6.2	7.1	64671.973	64697.889	60292.0	60328.5			
11-9-24	3776.184	3817.858	16903.611	16973.068	9.1M	9.2Lm	90.9M	6.1	7.4	64697.889	64737.198	60328.5	60399.9			
12-9-24	3817.858	3855.652	16973.068	17037.026	9.2Lm	8.1M	85.9M	6.1	7.5	64737.198	64773.472	60399.9	60313.3			
13-9-24	3855.652	3878.640	17037.026	17073.970	9.1M	8.2Lm	90.9M	6.2	7.3	64773.472	64795.310	60313.3	60328.5			
14-9-24	3878.640	3920.729	17073.970	17141.874	9.2Lm	9.1M	85.9M	6.1	7.4	64795.310	64835.719	60328.5	60314.9	80 kg		
15-9-24	S	U	N	D	A	Y	S	U	N	D	A	Y				
16-9-24	3920.729	3960.635	17141.874	17208.387	9.1M	8.2Lm	85.9M	6.1	7.4	64835.719	64873.472	60314.9	60359.6			
17-9-24	3960.635	3994.485	17208.387	17265.623	9.2Lm	9.1M	90.9M	6.1	7.5	64873.472	64905.706	60359.6	60312.8			
18-9-24	3994.485	4013.220	17265.623	17315.318	8.2Lm	8.2Lm	85.9M	6.2	7.3	64905.706	64921.541	60312.8	60390.2			
19-9-24	4013.220	4045.461	17315.318	17348.934	9.1M	9.2Lm	90.9M	6.0	7.4	64921.541	64951.119	60390.2	60407.9			
20-9-24	4045.461	4080.532	17348.934	17409.389	8.2Lm	9.1M	85.9M	6.1	7.5	64951.119	64981.611	60407.9	60388.4	72 kg		
21-9-24	C	L	O	S	E	D	C	L	O	S	E	D				
22-9-24	S	U	N	D	A	Y	S	U	N	D	A	Y				
23-9-24	4080.532	4113.012	17409.389	17460.634	9.2Lm	8.2Lm	90.9M	6.1	7.1	64981.611	65018.467	60388.4	60459.3			
24-9-24	4113.012	4146.300	17460.634	17519.055	8.2Lm	9.1M	85.9M	6.0	7.3	65018.467	65060.423	60459.3	60486.2			
25-9-24	4146.300	4181.772	17519.055	17575.206	9.1M	9.2Lm	90.9M	6.0	7.3	65060.423	65081.776	60486.2	60506.2			
26-9-24	4181.772	4221.814	17575.206	17641.944	9.2Lm	9.2M	90.9M	6.0	7.4	65081.776	65122.466	60506.2	60528.3			
27-9-24	4221.814	4254.014	17641.944	17695.611	9.1M	9.1M	85.9M	6.0	7.5	65122.466	65153.468	60528.3	60547.7			
28-9-24	4254.014	4286.897	17695.611	17716.732	9.2Lm	9.1M	90.9M	6.0	7.5	65153.468	65161.886	60547.7	60568.2	95 kg		
29-9-24	S	U	N	D	A	Y	S	U	N	D	A	Y				
30-9-24	4286.897	4322.726	17716.732	17758.307	9.2Lm	9.1M	85.9M	6.0	7.5	65161.886	65170.374	60568.2	60587.9			

PLANT OPERATOR NAME :
JOB NO. :

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)

M.K. DYENING
Authorized Signatory



LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH OCT-2012

DATE	Inlet Flow Meter Reading		Borewell Meter Reading		CHEMICAL USED IN ETP/TSTP TREATMENT PROCESS		PH METER		FLOW METER FINAL OUTLET		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	ITEM
	ON	OFF	ON	OFF	LIME	FERRUS	Flow	ON	OFF	ON	OFF	ON			
1-10-24	4422-716	4525-24	17058-37	1813-107	82Lm	9.100L	853M	6.8	7.5	65110-319	6622-117	60587.9	60608.6		
2	H	O			D	A	723M	H	O			D	A		
3	4325-201	4358-363	17815-437	17870-375	82Lm	9.2Lm	723M	6.9	7.4	65221-117	65253-879	60608.6	60628.3		
4	4391-363	4393-697	17870-375	17885-924	82Lm	9.2Lm	723M	6.9	7.4	65253-879	65285-68	60608.6	60648.0		
5	G	O			D	A		L	O			D	A		
6	S	U			A	Y		U	N			N	A		
7	4312-691	4428-712	17825-924	17885-975	72Lm	9.2Lm	853M	6.8	7.5	65285-68	65326-959	60648.0	60668.7		
8	4428-712	4468-334	17986-915	18051-962	72Lm	9.2Lm	903M	6.9	7.4	65326-959	65368-75	60668.7	60688.4		
9	4468-334	4499-360	18051-962	18103-639	72Lm	9.2Lm	853M	6.9	7.4	65368-75	65405-5	60688.4	60705-4		
10	4499-360	4529-376	18103-639	18149-578	72Lm	9.2Lm	903M	6.7	7.5	65405-5	65442-24	60705-4	60723-6		
11	4529-376	4564-243	18149-578	18211-989	72Lm	9.2Lm	853M	6.8	7.4	65442-24	65472-24	60723-6	60740-4		
12	H	O			D	A		H	O			D	A		
13	S	U			A	Y		U	N			N	A		
14	4564-243	4598-680	18211-989	18267-451	72Lm	9.2Lm	853M	6.8	7.5	65472-24	65505-387	60740-4	60761.0		
15	4598-680	4629-834	18267-451	18322-258	72Lm	9.2Lm	903M	6.7	7.4	65505-387	65542-24	60761.0	60781.5		
16	4629-834	4656-238	18322-258	18371-001	72Lm	9.2Lm	853M	6.8	7.5	65542-24	65580-959	60781.5	60802.6		
17	4656-238	4682-723	18371-001	18425-858	72Lm	9.2Lm	903M	6.7	7.4	65580-959	65618-84	60802.6	60824-3		
18	4682-723	4721-605	18425-858	18489-538	72Lm	9.2Lm	853M	6.9	7.5	65618-84	65655-9	60824-3	60844-0		
19	4721-605	4761-044	18489-538	18548-443	72Lm	9.2Lm	903M	6.7	7.4	65655-9	65692-18559	60844-0	60868.0		
20	S	U			D	A		D	A			N	A		
21	4761-044	4796-796	18548-443	18598-230	72Lm	9.2Lm	853M	6.7	7.6	65692-18559	65729-18559	60868.0	60892.6		
22	4796-796	4834-455	18598-230	18662-077	72Lm	9.2Lm	903M	6.8	7.5	65729-18559	65768-753	60892.6	60918.5		
23	4834-455	4866-049	18662-077	18714-186	72Lm	9.2Lm	853M	6.8	7.4	65768-753	65807-125	60918.5	60943-0		
24	4866-049	4903-919	18714-186	18765-801	72Lm	9.2Lm	903M	6.9	7.5	65807-125	65846-5	60943-0	60968.7		
25	4903-919	4940-509	18765-801	18836-802	72Lm	9.2Lm	853M	7.0	7.6	65846-5	65885-9	60968.7	60994.9		
26	4940-509	4976-867	18836-802	18881-181	72Lm	9.2Lm	903M	7.0	7.5	65885-9	65924-12	60994.9	61018.7		
27	S	U			D	A		U	N			N	A		
28	4976-867	4998-960	18881-181	18934-873	72Lm	9.2Lm	853M	7.0	7.6	65924-12	65963-68	61018.7	61043.5		
29	4998-960	5035-810	18934-873	18991-279	72Lm	9.2Lm	903M	7.1	7.5	65963-68	66002-21	61043.5	61068.5		
30	H	O			D	A		H	O			D	A		
31	H	O			D	A		H	O			D	A		

PLANT OPERATOR NAME
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)



PIONEER ENVIRO TECH
AN ISO 9001:2008 CERTIFIED COMPANY.

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH NOV-24

NAME & ADDRESS OF UNIT : M. K. DYEING

DATE	Inlet Flow Meter Reading		BOREWELL METER READING		CHEMICAL USED IN ETP/STP TREATMENT PROCESS			PH METER		FLOW METER FINAL OUTLET		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF	lime	FeRRO	Poly	ON	OFF	ON	OFF	ON	OFF			
11-24	H	0	L	I	D	A	Y	H	0	L	I	D	A	Y		
2	S	U	N	D	A	Y	S	U	N	D	A	Y				
3	5035.810	5056.190	18997.244	19031.222	92L	82L	859M	6.7	7.5	65872.024	65891.588	61043.5	61059.2			
4	5056.190	5094.395	19031.242	19096.097	91L	92L	909M	6.9	7.3	65891.588	65927.002	61059.2	61073.8			
5	5094.395	5131.350	19096.017	19155.622	82L	92L	859M	6.8	7.4	65927.002	65962.804	61073.8	61090.1			
6	5131.350	5167.709	19155.622	19218.124	92L	91L	909M	7.0	7.5	65962.804	65997.526	61090.1	61104.9			
7	5167.709	5205.763	19218.124	19281.578	91L	92L	909M	7.0	7.5	65997.526	66034.052	61104.9	61120.5			
8	5205.763	5240.367	19281.578	19340.199	91L	82L	859M	7.0		66034.052	66066.951	61120.5	61136.4	120 kg		
9	S	U	N	D	A	Y	S	U	N	D	A	Y				
10	5240.367	5271.733	19340.199	19397.09	92L	92L	909M	7.0	7.4	66066.950	66098.591	61136.4	61152.8			
11	5271.733	5308.076	19397.09	19457.177	91L	82L	859M	6.7	7.5	66098.590	66134.59	61152.8	61169.4			
12	5308.076	5344.225	19457.199	19511.448	91L	82L	859M	6.9	7.5	66134.59	66166.162	61169.4	61182.7			
13	5344.225	5382.874	19511.448	19576.255	92L	92L	909M	7.0	7.4	66166.162	66203.488	61182.7	61197.6			
14	5382.874	5423.348	19576.255	19643.237	92L	91L	859M	7.0	7.3	66203.488	66241.733	61197.6	61212.5			
15	5423.348	5459.953	19643.237	19688.968	82L	91L	909M	6.7	7.5	66241.733	66277.07	61212.5	61236.0	90 kg		
16	S	U	N	D	A	Y	S	U	N	D	A	Y				
17	5459.953	5494.721	19688.968	19758.232	92L	82L	859M	6.7	7.5	66277.07	66309.904	61236.0	61245.6			
18	5494.721	5533.358	19758.232	19820.55	91L	82L	909M	6.7	7.4	66309.904	66346.601	61245.6	61260.2			
19	5533.358	5573.126	19820.551	19886.83	92L	81L	809M	7.0	7.9	66346.609	66384.388	61260.2	61275.8			
20	5573.126	5609.068	19886.831	19947.757	91L	82L	909M	6.8	7.4	66384.388	66418.892	61275.8	61291.5			
21	5609.068	5652.287	19947.757	20019.783	92L	92L	859M	6.7	7.3	66418.892	66459.733	61291.5	61306.3			
22	5652.287	5689.120	20019.783	20092.73	92L	91L	909M	7.1	7.4	66459.733	66495.148	61306.3	61320.7	85 kg		
23	S	U	N	D	A	Y	S	U	N	D	A	Y				
24	5689.120	5734.428	20092.713	20154.716	92L	81L	909M	7.1	7.9	66495.148	66538.368	61320.7	61337.8			
25	5734.428	5761.946	20154.716	20214.346	91L	92L	859M	7.0	7.3	66538.368	66584.583	61337.8	61352.4			
26	5761.946	5803.443	20214.346	20270.509	92L	91L	909M	6.7	7.2	66584.583	66604.374	61352.4	61367.1			
27	5803.443	5834.740	20270.509	20323.555	92L	82L	859M	6.7	7.1	66604.374	66634.072	61367.1	61382.5			
28	5834.740	5866.468	20323.555	20380.489	82L	92L	909M	6.7	7.3	66634.072	66674.11	61382.5	61397.3			
29	5866.468	5900.592	20380.489	20438.25	92L	91L	859M	6.8	7.5	66674.11	66694.958	61397.3	61413.5	85 kg		

PLANT OPERATOR NAME
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)



LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH Dec-24

NAME & ADDRESS OF UNIT: M. B. D. S. S. S.

DATE	Inlet Flow Meter Reading		Borewell Meter Reading		CHEMICAL USED IN ET/STP TREATMENT PROCESSES		PH METER		FLOW METER FINAL OUTLET		ENERGY METER OF ETP		ETP SLUDGE	SIGNATURE	REMARKS
	ON	OFF	ON	OFF	Time	Rate	ON	OFF	ON	OFF	ON	OFF			
01-12-24	5100572	51041588	20433.297	20501.587	A	1.16	8.5	6.9	61435	61428.1					
02-12-24	51041588	51077473	20501.587	20514.160	1.19	8.5	6.9	6.9	61435	61443.6					
03-12-24	51077473	5205387	20564.160	20608.443	8.14	8.5	7.0	7.5	61435	61461.1					
04-12-24	5205387	5208729	20608.443	20654.357	8.14	8.5	7.0	7.5	61435	61478.6					
05-12-24	5208729	5212071	20654.357	20712.041	9.14	8.5	6.9	7.4	61435	61492.1					
06-12-24	5212071	5215413	20712.041	20779.557	9.14	8.5	6.8	7.5	61435	61508.8			105 kg		
07-12-24	5215413	5218755	20779.557	20847.071	9.14	8.5	6.9	7.4	61435	61524.6					
08-12-24	5218755	5222097	20847.071	20914.585	9.14	8.5	6.9	7.4	61435	61540.4					
09-12-24	5222097	5225439	20914.585	20982.099	9.14	8.5	6.9	7.4	61435	61556.2					
10-12-24	5225439	5228781	20982.099	21049.613	9.14	8.5	6.9	7.4	61435	61572.0					
11-12-24	5228781	5232123	20982.099	21117.127	9.14	8.5	6.9	7.4	61435	61587.8					
12-12-24	5232123	5235465	20982.099	21184.641	9.14	8.5	6.9	7.4	61435	61603.6					
13-12-24	5235465	5238807	20982.099	21252.155	9.14	8.5	6.9	7.4	61435	61619.4					
14-12-24	5238807	5242149	20982.099	21319.669	9.14	8.5	6.9	7.4	61435	61635.2					
15-12-24	5242149	5245491	20982.099	21387.183	9.14	8.5	6.9	7.4	61435	61651.0					
16-12-24	5245491	5248833	20982.099	21454.697	9.14	8.5	6.9	7.4	61435	61666.8					
17-12-24	5248833	5252175	20982.099	21522.211	9.14	8.5	6.9	7.4	61435	61682.6					
18-12-24	5252175	5255517	20982.099	21589.725	9.14	8.5	6.9	7.4	61435	61698.4					
19-12-24	5255517	5258859	20982.099	21657.239	9.14	8.5	6.9	7.4	61435	61714.2					
20-12-24	5258859	5262201	20982.099	21724.753	9.14	8.5	6.9	7.4	61435	61730.0					
21-12-24	5262201	5265543	20982.099	21792.267	9.14	8.5	6.9	7.4	61435	61745.8					
22-12-24	5265543	5268885	20982.099	21859.781	9.14	8.5	6.9	7.4	61435	61761.6					
23-12-24	5268885	5272227	20982.099	21927.295	9.14	8.5	6.9	7.4	61435	61777.4					
24-12-24	5272227	5275569	20982.099	21994.809	9.14	8.5	6.9	7.4	61435	61793.2					
25-12-24	5275569	5278911	20982.099	22062.323	9.14	8.5	6.9	7.4	61435	61809.0					
26-12-24	5278911	5282253	20982.099	22129.837	9.14	8.5	6.9	7.4	61435	61824.8					
27-12-24	5282253	5285595	20982.099	22197.351	9.14	8.5	6.9	7.4	61435	61840.6					
28-12-24	5285595	5288937	20982.099	22264.865	9.14	8.5	6.9	7.4	61435	61856.4					
29-12-24	5288937	5292279	20982.099	22332.379	9.14	8.5	6.9	7.4	61435	61872.2					
30-12-24	5292279	5295621	20982.099	22399.893	9.14	8.5	6.9	7.4	61435	61888.0					
31-12-24	5295621	5298963	20982.099	22467.407	9.14	8.5	6.9	7.4	61435	61903.8					

PLANT OPERATOR NAME: _____
MOBILE NO.: _____

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)



M.K Dyeing

Month	Borewell Details in KLD			Average Per day Water consumption inc boiler	Average Per day Water In Boiler	Average Per day water used in Production	Average per day T.E discharge	Production Details in Kgs	
	Reading From	Reading to	Monthly Consumption from Borewell					Average Production Per day	Water used per kg of Production
June'24	13057	14043	986	58	17	41	33.88	1157	35.43
July'24	14043	15477	1429	62.13	17	45.13	35.43	1091	41.36
Aug'24	15472	16517	1045	52.25	12	40.25	29.35	1036	38.85
Sept'24	16517	17758	1241	51.71	16	35.71	29.7	856	41.71
Oct'24	17758	18997	1239	56.31	14	42.31	31	1062	39.83
Nov'24	18997	20433	1436	59.83	17	42.83	34.37	1040	41.18
Dec'24	20433	21782	1349	61.31	17	44.31	35.04	1134	39.07
Month Avg.			1246.4	57.36	15.71	41.64	32.68	1053.7	39.63

Average of 7 months Total Consumption of fresh water including Boiler

57.36 KLD

Average of 7 months of fresh water consumption in Boiler

15.71 KLD 72.59%

Average of 7 months of fresh water consumption in Production

41.64 KLD 27.41%



ANNEXURE - 5

PIONEER ENVIRO TECH
AN ISO 9001:2008 CERTIFIED COMPANY.

AIR POLLUTION CONTROL MEASURE (APCM)

MONTH - JAN - 25

NAME & ADDRESS OF UNIT : M. K. DYEING

DATE	ENERGY METER ON	ENERGY METER OFF	TOTAL ENERGY CONSUMPTION	SIGNATURE	REMARK
01-01-2025	9:05	5:30	53069.6	BIO MASS BRIGHT	2250 B
02-01-2025	9:10	5:30	53187.9	"	2150 B
03-01-2025	9:05	5:30	53305.2	"	"
04-01-2025	9:10	5:35	53423.1	"	"
05-01-2025	9:05	5:30	53541.6	"	"
06-01-2025	9:10	5:35	53660.4	"	"
07-01-2025	9:05	5:40	53778.1	"	"
08-01-2025	9:10	5:40	53896.4	"	"
09-01-2025	9:10	5:45	54014.4	"	"
10-01-2025	9:10	5:45	53025.1	"	"
11-01-2025	9:10	5:40	53143.9	"	"
12-01-2025	9:05	5:45	53261.2	"	"
13-01-2025	9:10	5:35	53379.3	"	"
14-01-2025	9:05	5:35	53497.2	"	"
15-01-2025	9:10	5:40	53615.6	"	"
16-01-2025	9:00	5:45	53734.3	"	"
17-01-2025	9:05	5:30	53852.6	"	"
18-01-2025	9:10	5:35	53971.5	"	"
19-01-2025	9:05	5:40	54089.2	"	"
20-01-2025	9:10	5:40	54207.9	"	"
21-01-2025	9:05			"	"
22-01-2025	9:10			"	"
23-01-2025	9:05			"	"
24-01-2025	9:10			"	"
25-01-2025	9:05			"	"
26-01-2025	9:10			"	"
27-01-2025	9:05			"	"
28-01-2025	9:10			"	"
29-01-2025	9:05			"	"
30-01-2025				"	"
31-01-2025				"	"

PLANT OPERATOR NAME
MOBILE NO.:

PIONEER ENVIRO TECH (ENVIRONMENT CONSULTANT)



VAKALATNAMA**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 622 OF 2024****IN RE:-****VARUN GULATI****...APPLICANT**

VERSUS

STATE OF HARYANA & ORS.**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 8th day of....May.....2025

Accepted, identified and certified subjected to the terms of the fees.

[SIDDHARTH BATRA] [ARCHNA YADAV]

[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates

M.K. DYEING
98-99, HSIDC Barhi,
Distt. Sonapat, Haryana-131101
GST No. 06AAGPJ6532J1Z0

Client

For **M.K. DYEING**
Virendra Jais
Proprietor

भारत सरकार
GOVERNMENT OF INDIA




विनोद कुमार जैन
 Vinod Kumar Jain
 जन्म तिथि/DOB: 15/07/1958
 पुरुष/ MALE
 Mobile No: 9812227396
 [Redacted] 7804
 VID : 9175 8199 5498 7816



मेरा आधार, मेरी पहचान

Vinod Jain

भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA




डा. विनोद कुमार जैन, एफ 1/उ-24, पिटम पुरा, नॉर्थ वेस्ट
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Vijay Kumar <vijay.kumar@satramdass.com>

Advance service copies of short reply on behalf of Respondent Nos. 5, 33 & 55 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.' Paperbook- NGT REPLY-R55 M.K.Dyeing_Redacted.pdf

1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Thu, May 8, 2025 at 12:47 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Archana Yadav <archna.yadav@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>

Paperbook- NGT REPLY-R55

M.K.Dyeing_Redacted.pdf

Paperbook - NGT REPLY-R33 Fine

Dyeing_Redacted.pdf

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 5, 33 & 55 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager

8A Sagar Apartment

6 Tilak Marg

New Delhi - 110001

Landline - +91-11-47046111

vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

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